NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

	UNAL, HELD ON 27/11/2017 AT 10.30 AM MOHD SHARIEF TARIQ, MEMBER-JU	
APPLICATION NUMBER	;	
PETITION NUMBER	: CP/9/2017	
NAME OF THE PETITIONER(S)	: S. BALASUBRAMANIAN + 14	
NAME OF THE RESPONDENT(S)	: ARUNA THEATRES & ENTERPRISES PVT LTD	
UNDER SECTION	: 241/242 of companies act 2016	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
Deepa Mariappan for Adv. 13. Dhamaraj	coursel for 96	Deepa <u>ll</u>
K. S. Viswarathan	Council for pe historier	Tilterula He
3 R. RAJESH	Cornel fr R5	77. 1h
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ORDER

Counsels for both the parties are present. Counsel for R5 filed CA/117/2017 for impleadment of the Applicants 1 to 9 as Respondents in the Petition. Counsel for the Petitioner is directed to file reply to the Application before the next date of hearing. Matter is posted for arguments in C.A.117/2017.

In the meantime, Counsel for the Respondents are directed to file comprehensive reply to the main CP by providing copy to the other side before the next date of hearing. Put up on 11.12.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk